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## MANAN KUMAR MISHRA Senior Advocate Chairman Bar Council of India



BCI:D:1394/2020

Date: 21.05.2020

To,

- ✓ 1. The Lieutenant Governor, Delhi Raj Niwas Marg & Rajpur Road, New Delhi. Email ID-pstolg.delhi@nic.in
  - 2. Shri S. N. Shrivastava, IPS,
    Commissioner of Police, Delhi
    Police Headquarter, I. P. Estate, Delhi.
    Email ID-p.snshrivastava@delhipolice.gov.in,
    delpol.service@delhipolice.gov.in

Sub.: Urgent request to forthwith investigate the heinous and brutal Incident of rape and attempt to murder a lady Advocate in Jangpura Extension vicinity of New Delhi and to apprehend and arrest the criminal at large, and to provide police protection to the victim, till the criminal is arrested.

Sir,

A very heinous and shameful incident of rape and attempt to murder of a lady Advocate in the Jangpura Extension area in the capital city of New Delhi on 19th May, 2020 has come to light.

As per information received, the criminal assaulter was masked while committing this exceedingly shameful crime.

Even after the brutal rape, the victim was attempted to be strangulated and murdered on her refusal to divulge her ATM card number and was beaten brutally again.

Apart from the incident being brutal and unpardonable, what is unfathomable and difficult to comprehend is that when during Lockdown, there is police manning the entire city of Delhi, why was there such a laxity in the vicinity where the crime occurred.

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Reportedly the victim, was standing in the safe confines of the balcony of her house and watching something on her mobile phone, when the masked assailant went inside her house by scaling the wall of her tenanted house and committed this heinous crime at the verge of a knife.

Inspite of so much of police presence, it is apparent that there was no fear of the police in the minds of the criminal

At present, the police has registered a case and has started investigation.

My urgent and fervent request to you would be depute your finest team and officer available to investigate this case so that the perpetrator of this heinous crime can be traced out and arrested and given a punishment adequate in law for committing such heinous crimes.

It is extremely essential for the police machinery to depute anti rape, anti molesters team around the clock in all vicinities throughout the country, be it by deputing people from within the police machinery and/ or be it by taking aid and help of volunteers and NGO's but the primary duty to protect our citizens, more so the susceptible and the vulnerable lies on the police force.

We as a fraternity and as citizens also are willing to come forward, and we have to indeed step forward to assist your machinery, but the lead is expected to be taken by you.

I would again urge you to have this matter thoroughly and urgently investigated and to arrest the guilty and at the same time till the criminal is at large, provide full protection to the victim.

Obliged!

(Manan Kumar Mishra)

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Chairman

**Bar Council of India**